GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2445 ANSWERED ON:16.08.2011 POTABLE WATER SUPPLY IN SMALL CITIES Kora Shri Madhu

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has any scheme for financing potable water supply in small cities;
- (b) if so, the details thereof;
- (c) whether the Union Government has received any such proposal from the State Government of Jharkhand under the scheme;
- (d) if so, the details and the present status thereof alongwith the time by which it is likely to be cleared; and
- (e) the number of small cities/towns in Jharkhand State selected under the scheme?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a)&(b): Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) was launched in December, 2005 for providing financial assistance for infrastructure facilities in Small & Medium Towns except the cities those are covered under Urban Infrastructure and Governance (UIG) component of Jawaharlal Nehru National Urban Renewal Mission(JNNURM). Water Supply is one of the admissible components under UIDSSMT.

(c)&(d): State Level Sanctioning Committee(SLSC) of State of Jharkhand has recommended three water supply projects one each in Chas, Deoghar and Chaibasa towns at a cost of Rs. 33.24 , Rs. 47.38 and Rs. 32.18 crore, involving central commitment of Rs. 27.09 , Rs. 38.61 and Rs. 25.74 crore respectively. An amount of first installment of Additional Central Assistance of Rs. 13.80 and Rs. 19.66 crore for Chas and Deoghar towns has already been released to the State. In respect of the project of Chaibasa town, which was approved by the SLSC on 25.03.2011, the State Government has to submit the required memorandum of agreement (MOA) committing timelines for implementation of Urban Sector Reforms and the budgetary provision for the year 2011-12 towards matching State Share.

(e): As per Scheme guidelines all cities/towns of the State of Jharkhand as per census-2001 excepting the cities namely Ranchi, Dhanbad and Jamshedpur (Urban Agglomeration excluding Tata lease area) which are covered under UIG component of JNNURM, are eligible under the Scheme.